

(d) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) to (d). The information is being collected from the concerned authorities and will be laid on the table of the Sabha.

**Expansion of Trombay and Sindri Units of Fertilizer Corporation of India**

5994. SHRI C. CHITTIBABU : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there are proposals for the expansion of the Units of Fertilizer Corporation of India at Trombay and Sindri ;

(b) if so, the main features thereof ; and

(c) whether the expansion means postponing of the various new fertilizer complexes in the country ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) The Trombay Expansion Scheme is designed for an additional production of 1,32,000 tonnes per annum of Nitrogen and 1,32,000 tonnes per annum of P<sub>2</sub>O<sub>5</sub> in the form of complex fertilizers. The estimated cost of the project is Rs. 43.6 crores.

A scheme of rationalisation of the Sindri Fertilizer Factory is being implemented with a view to achieve additional production of phosphatic fertilizers to the extent of 1,56,000 tonnes per annum of P<sub>2</sub>O<sub>5</sub>. This is estimated to cost of Rs. 22.95 crores.

A scheme for modernisation of the Sindri Factory, envisaging an additional production of 1,70,000 tonnes per annum of Nitrogen at an estimated cost of about Rs. 95 crores is also under consideration.

(c) No, Sir.

**CORRECTION OF ANSWER TO USQ NO. 3874 DATED 5-7-71 RE. MANUFACTURE OF AVRO-PLANES AT KANPUR**

THE MINISTER OF STATE

(DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : In answer to part (a) of Unstarred Question No. 3874 answered on the 5th July 1971, it was stated that the target of production of HS-748 aircraft had been raised from 6 aircraft to 9 aircraft per month. The correct position is that the target of production has been raised from 6 aircraft to 9 aircraft per annum and not per month. The error is regretted.

12.00 hrs.

**PAPERS LAID ON THE TABLE**

**NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (THIRD AMENDMENT) REGULATIONS**

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table a copy of the Naval Ceremonial, conditions of Service and Miscellaneous (Third Amendment) Regulations, 1971 (Hindi and English versions) published in Notification No. S.R.O. 248 in Gazette of India dated the 17th July, 1971, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT—730/71].

**ACCOUNTS ETC. OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH CHANDIGARH**

THE MINISTER OF WORKS, HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : I beg to Lay on the Table a copy of the Certified Accounts of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1969-70 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No. LT—731/71].

**ANNUAL REPORT ETC. OF ONGC**

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : I beg to lay on the Table—

(i) A copy of the Annual Report